

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 3572
TO BE ANSWERED ON: 07.12.2016

ESTABLISHMENT OF CSCs

**3572 SHRI RABINDRA KUMAR JENA:
SHRIMATI JAYSHREEBEN PATEL:**

Will the Minister of Electronics & Information Technology be pleased to state: -

- (a) the details of Common Service Centres (CSCs) established so far and the number out of them that are operational, State-wise;
- (b) the details of the various services offered by CSCs and whether the service offered vary from State to State;
- (c) the details of employment generated and average income/commission earned by a village level entrepreneur from these CSCs, State-wise;
- (d) the criteria adopted for setting up of CSCs; and
- (e) the extent to which the CSCs have helped in creation of cashless society in percentage term?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)

(a): Out of total 2,53,160 Common Services Centres (CSCs) established as on end of October 2016, 1,76,816 CSCs are currently operational in the States/UTs. The State / Union Territory (UT)-wise details are given at **Annexure-I**.

(b): The list of services being provided currently through CSCs are given at **Annexure-II**. The State level Government to Citizen (G2C) services vary from State to State.

(c): On an average, 2 to 5 persons are employed in a CSC across the country, and average income earned by a VLE is ` 5000 – 10000 in a month.

(d): For setting up of CSCs the following criteria are to be met:-

- Applicant should be a local person;
- Age of the Applicant should be minimum 18 years;
- Applicant should preferably have passed the 10th level examination from a recognised Board;
- Prior knowledge in basic computer skills would be advantage;
- Applicant should be motivated enough to be prime driver of social change and perform his/her duties with utmost dedication;
- The Applicant should deploy basic Information & Communication Technology (ICT) infrastructure. The requirements are:-
 - (i) 3-4 Personal Computers with updated licensed Operating System;
 - (ii) At least 500 GB Hard Disc Drive;
 - (iii) At least 4 GB RAM;
 - (iv) CD/DVD Drive;
 - (v) UPS with 5 hours battery back-up/Portable Generator set;
 - (vi) Printer/Colour Printer;
 - (vii) Web Cam/Digital Camera;

- (viii) Scanner;
 (ix) Broadband/wireless Data Card;
 (x) Biometric/IRIS Authentication scanner for Aadhaar/Banking Services.
 (e): CSCs have been recently associated in enabling citizens/merchants to adopt digital finance technology for promoting cashless transactions.

ANNEXURE-I

State-wise Summary Statement of CSCs set up and operational as on 31-October-2016			
Sl. No.	State	CSCs Set up	Operational CSCs
1	Andhra Pradesh	6990	5343
2	Arunachal Pradesh	212	195
3	Assam	4507	4036
4	Bihar	13341	10006
5	Chhattisgarh	10330	7495
6	Goa	6	6
7	Gujarat	16303	14582
8	Haryana	6393	4795
9	Himachal Pradesh	4243	3053
10	Jammu & Kashmir	1984	1427
11	Jharkhand	6405	4804
12	Karnataka	4455	3015
13	Kerala	3287	2741
14	Madhya Pradesh	17660	11016
15	Maharashtra	36421	17391
16	Manipur	664	424
17	Meghalaya	372	332
18	Mizoram	474	129
19	Nagaland	228	192
20	Orissa	11115	6835
21	Punjab	7124	4086
22	Rajasthan	14722	15505
23	Sikkim	422	76
24	Tamil Nadu	14466	9435
25	Telangana	4955	1198
26	Tripura	425	278
27	Uttarakhand	5408	4066
28	Uttar Pradesh	48242	36182
29	West Bengal	11051	7288
	States Total	252205	175931
	Union Territory(UT)		
1	Andaman & Nicobar	53	31
2	Chandigarh	49	49
3	Dadra & Nagar Haveli	18	18
4	Daman and Diu	16	16
6	Delhi	718	672
7	Lakshadweep	15	13
	Puducherry	86	86
	UTs Total	955	885
	GRAND TOTAL	253160	176816

ANNEXURE-II

List of key services available through CSC network

(A) G2C Services

1. Issue of various certificates, such as Caste, Income, Birth & Death, Land records, Domicile, etc.
2. Employment Registration.
3. Application for Ration Card, Application for pension (old age, widow etc), Application for Minority Scholarship/Girls Education Scholarship.
4. PAN Card Services, UIDAI Services, Election Commission of India (EC) Services, Passport Services.

(B) B2C Services

1. Mobile / Data Card / DTH Recharge & Mobile Bill Payment.
2. Electricity Bill Payment.
3. Tour & Travel (Booking for Air & Bus), IRCTC Service (through IRCTC authorized centres).
4. e-Commerce service (Purchase of Various Products).

(C) Educational Services

1. Digital Literacy under National Digital Literacy Mission (NDLM)/Digital Saksharata Abhiyan (DISHA)
2. Animation Course, English Speaking
3. NIELIT Services and NIOS Services

(D) Financial Inclusion Services

1. Banking Services through Business Correspondents Agents
2. Insurance Services of most of Insurance Companies as approved by IRDA (Insurance Regulatory and Development Authority)
3. Pension Services of PFRDA (Pension Fund Regulatory and Development Authority of India) and other Government Schemes

(E) Other Services

1. Agriculture Service & Skill Development.
2. Income Tax filing & Know Your TDS service.
3. Health Care Services: Telemedicine, Jan Aushadhi and Diagnostic
4. Swachh Bharat Abhiyan: Registration for Toilet Scheme
5. Registration of Workers & Submission of Claims for Building and Other Construction.
